

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Dis. No. 3241/2023, Dt.21.11.2023

District :: Mahabubnagar

Smt. S.V.P.Surya Chandra Kala, Judge, Family Court-cum-III Addl. District and Sessions Judge, Mahabubnagar
Smt. M. Sandhya Rani, Prl. Senior Civil Judge, Mahabubnagar
Sri B. Ramnath Goud, Advocate, Mahabubnagar
Sri A. Ramakrishna Reddy, Senior Superintendent, Prl. District and Sessions Court, Mahabubnagar
Sri G. Bhasker Reddy, District System Administrator-cum-Junior Assistant, Prl. District Court, Mahabubnagar